

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 182, 183 & 158 of 2012

Dated : 1st October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 182 of 2012

The Tata Power Co. Ltd. (G)	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

Appeal No. 183 of 2012

The Tata Power Co. Ltd. (D)	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

Appeal No. 158 of 2012

Tata Power Co. Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission	Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja**

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

At the request of learned counsel for all the parties, post the matter for hearing **on 03.10.2013 as first case.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**